- (b) whether this the consignment has since been recovered by Bingspore Police from warehouses in suburban arous of Bingspore;
- (c) the facts thereof and the names of the parties which have been put to loss due to hijacked tea; and
- (d) the assistance being provided by Government to the interested parties to get their claims settled soon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERA-TION (SHRI K. K. GOYAL): (a) and (b), 632 tonnes of Indian tea worth about Rs. 1.28 crores were shipped in steamer "Twilight" in early July 77 for Sudan Tea Company, a Government organisation in Sudan. The steamer after leaving the Indian shore was heading for Aden on its way to Sudan, but subsequently changed its course and reached Singapore sometime in the end of July 77. It is not known whether the steamer was orally 'hijacked' but according to the reports available, the owners of the steamer had purchased the ship on instalment basis and because of their non-payment of instalments, the ship was "arrested" on arrival at Singapore under an order of the Singapore High Court. According to the reports available from the shippers, out of 632 tonnes of tea shipped about 420 tonnes have been recovered by the Singapore Police. Part of this was recovered from Private houses and the balance from the ship.

- (c) The following exporters had shipped their teas in the said steamer:
 - M/s. Madhu Jayanti Pvt. Ltd.
 - 2. M/s. Tea Land.
 - 3. M/s. Associated Tea Enterprises.
 - 4 M/s. Steward and Dholakia
 - 5. M/s. Tara Agencies.

- 6. M/s Mahavir Plantations Pvt.
 - t. M/s. Tuta Pinlay Ltd.
- (d) The expositify and their bankers are in direct contact with the buyer and the Sudanese Insurance Co., who had insured the tes, and they are trying to resolve their problems. Tea Board and the Indian Embassy, Khartoum are also in touch with the Sudanese authorities including Sudan. Tea Company to resolve the matter.

जसर प्रदेश के मुख्य मंत्री द्वारा मांगी गई सहांवाता

- *99. जी राजवरेल क्रुजनहाः स्वा विक्त मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या उत्तर प्रवेश के मुख्य मंत्री ने पूर्वी उत्तर प्रदेश के विकास के लिए सहायता मांगी है;
- (ख) यदि हां, तो कितनी भीर क्या ; भीर
- (न) उत्तर प्रवेश सरकार की मांग पर केल्बीय सरकार क्या कार्यवाही कर रही है?

बित्त मंत्री (भी एक एम पटेल):
(क) से (ग). उत्तर प्रवेश के मुख्य मंत्री ने पूर्वी उत्तर प्रवेश के विकास में तेजी लाने की भावश्यकता की भ्रोर संकेत करते हुए योजना भ्रायोग से भनुरोध किया कि योजना भ्रायोग के मार्ग-दर्शन में एक विशेषक समिति की स्थापना की जाए जिससे कि राज्य सरकार को भ्रायोजना के संबंध में उपलब्ध उच्चकोटी की जानकारी मिल सके भीर एक सही नीति तथा विभिन्न व्यवहारिक कार्य-कम तैयार फिए जा सकें भीर पूर्वि उत्तर प्रवेश के लोगों की सामाजिक भ्रायक दशा में सुधार काने कें काम की शुरुद्धात की जा सके ?

सोजना बायोप ने श्राम के मूक्त नंती की सुचिन किया है कि वृक्ष भागत में योज्य संरक्षार की सहायता करने का सबसे धण्छा तरीका यह है कि एक उपयुक्त कार्यपद्धति का विकास किया जाए, जिसके लिए वर्तमान में योजना कायोग हारा प्रयम्म किया ही का रहा है, धीर यह कि बायीग सुचना वितरण केन्द्र के का में भी काम करें। क्वके क्लिफित मोजना भाषीन ने पाड़ा है कि वह दूसरे राज्यों के बारे में ऐसी सुचना भी उपलब्ध करा सकेगा जी कि राज्य सरकार के लिए लाभदायक हो सकती है। योजना भागोन ने यह भी सुभाव दिया है कि कृषि बिस निगम, सामाजिक विज्ञान ग्रनसंघान की भारतीय परिवद के धन्तर्गत प्रादेशिक संस्थान, भारतीय कृषि उद्योग संस्था जैसी घनेक संस्थाकों भीर विश्व-विद्यालयों के विशेषज्ञों की सहायता को भी सार्थक तरीके से काम करने के लिए प्रयोग में लाया जा सकता है।

Percentage of increase in Consumer Price Index

•100. SHRI VAYALAR RAVI: SHRI S. D. SOMASUN-DARAM:

Will the Minister of FINANCE be pleased to state:

- (a) the average percentage of increase in the consumer price index during the first six months of 1977-78 and how does it compare with the corresponding figures of 1975-76 and 1976.77; and
- (b) what are the reasons for the failure of the Government measures to arrest the price rise so far and the details of further steps Government propose to take in this direction?

THE MINISTER OF FINANCE (SHRI H. M. PATEL: (a During the first six months of 1977-78), the All India Industrial Workers' Consumer Price Index (1980-100) rose by an average of 1 per cent per month, This compares with an increase of 0.9 per cent per month in the corresponding

period of 1976-77. In the first six wanths of 1978-76, there was first a cise and then a fall, the met decline averaging 0.1 per cent per month.

(b) The increase in the Communer Price Index this year does not compare unfavourably with that in the previous year; and the relative stability of the wholesale price index in the current fiscal year will make itself felt, with a time lag, in the Consumer Price Index. The rise in the Consumer Price Index reflects the effects of the large increase in money supply and of short-falls in the production of certain commodities, last year. Government have tried to mitigate the same by increased public distribution of foodgrains, sugar and rapeseed oil, supply of imported oils to the vanaspati industry, liberal imports of cotton, viscose and ployester, taking steps to raise the production of cotton, oilseeds and pulses, and slowing down the expansion of money supply through a restrictive credit and monetary policy. These efforts will continue.

Procurement prices of Emential Commodities procured from Maharashtra for Delki

- 801. SHRI U. S. PATIL: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:
- (a) the name, and the quantity of essential items of consumption like onions and pulses which Government have procured from Maharashtra State for distribution in Union Territory of Delhi;
- (b) the rate at which these items have been procured and the rate at which they were sold in Delhi at Fair Price Shops, Consumer Cooperative Stores and other agencies;
- (c) whether it is a fact that Government have earned huge pedits by paying less to State Government and selling these items at higher rate to the consumers in Delhi; and